

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2028

ANSWERED ON:06.12.2005

EMBRAER JETS IN BSF

Rawat Shri Kamla Prasad;Tripathy Shri Braja Kishore

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Embraer jets have recently joined BSF;
- (b) if so, the details in this regard;
- (c) the expenditure incurred on each aircraft;
- (d) the details of term and conditions fixed with the manufacturer in case of any snag developed in these aircrafts;
- (e) whether some technical snag have been noticed in the aircraft and for that foreign technician help have been sought;
- (f) whether our technicians are not capable to handle and rectify the fault in these aircraft planes;
- (g) whether the Government propose to train our technicians to get training in this regard;
- (h) if so, the details in this regard; and
- (i) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAASH JAISWAL)

(a) to (c): Yes, Sir. One Embraer executive jet aircraft acquired at a cost of about Rs. 135 crore has joined the BSF in September 2005.

(d): The aircraft is under warranty against defective materials, workmanship or design for period of 24 months from the date of delivery. The engine is under warranty for a period of 24 months from delivery or 1500 flight hours whichever occurs first.

(e) to (i): Technical snags on Traffic Collision Avoidance System(TCAS), Flight Management System(FMC) and Altitude and Heading Reference Systems(AHRS) were reported and were rectified by BSF technicians themselves. Adequate numbers of BSF technicians have received appropriate training from the aircraft manufacturer as part of the acquisition contract for day to day maintenance of the aircraft and to handle such snags.